

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 339 OF 2016

&

IA NO. 736 OF 2016

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Vs.

Real Power Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. A. C. Boxipatru for
Mr. Apoorv Kurup

Counsel for the Respondent(s) : Mr. Raunak Jain for R.1

Mr. C. K. Rai
Mr. Umesh Prasad for R.2

ORDER

List the matter on **23.01.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**